

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:523
ANSWERED ON:13.08.2012
SHARE OF TEXTILE IN BIHAR
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Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has assessed the share of textile industry in Bihar;
- (b) if so, the details thereof alongwith any proposal to give special incentive to the textile industry in Bihar;
- (c) the name of places in Bihar where textile colleges are situated under the jurisdiction of Textile Ministry;
- (d) whether the Government proposes to set up new textile colleges in Bihar; and
- (e) if so, the details thereof alongwith the time by which the said colleges are likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): No, Madam.

(b): The details of schemes and the incentives available thereunder to textile industry in Bihar are as under:

(1) Handloom Sector:

There are 43.31 lakh handloom weavers in the country as per Handloom Census of India (2009-10), of which 0.43 lakh are located in the State of Bihar, which is 0.99% only. State-wise data on handloom production is not maintained. The Office of the Development Commissioner for Handlooms has been implementing the following developmental and welfare schemes in the country, including the State of Bihar:

- (i) Integrated Handloom Development Scheme;
- (ii) Marketing & Export Promotion Scheme;
- (iii) Handloom Weavers Comprehensive Welfare Scheme;
- (iv) Mill Gate Price Scheme;
- (v) Diversified Handloom Development Scheme; and
- (vi) Revival, Reform and Restructuring Package for Handloom Sector.

During the XI Plan period, under the Integrated Handloom Development Scheme a sum of Rs. 6.51 crore has been released to Bihar. Under the Marketing and Export Promotion Scheme, a sum of Rs.0.52 crore was provided to Bihar for development of the handloom sector and welfare of handloom weavers. Claims of 3.99 crore were settled under the Handloom Weavers Comprehensive Welfare Scheme. Yarn worth Rs. 13.77 crore was supplied under the Mill Gate Price Scheme to weavers in Bihar.

(2) Silk Sector:

In order to promote sericulture activities in Bihar under silk sector, Central Silk Board (CSB) has implemented a Centrally Sponsored Scheme viz. "Catalytic Development Programme" (CDP) during the XI Plan period, in collaboration with the State Sericulture Department. Under this scheme, financial assistance is provided to the Government of Bihar to assist stakeholders of silk industry. CDP is a unique and an effective tool for transfer of technologies in the field evolved by the Research Institutes. The components under CDP envisage development and expansion of host plantation, development of farms and post cocoon infrastructure, up-gradation of reeling and processing technologies in silk, Enterprise Development Programme, support for extension and publicity etc. These components of CDP have generated substantial employment under silk sector. As per the requirement of the Bihar State for sericulture activities and based on the proposals received by CSB, the following are the details of year-wise Financial assistance provided by CSB under the CDP during the XI Plan period to Bihar State:

Years Amount
(Rs. in lakhs)

2007-08 nil
2008-09 43.90
2009-10 171.32
2010-11 384.32
2011-12 357.76

Total 957.30

Since the said CDP scheme is being continued in Bihar for the XII Plan period also, the Government of Bihar has submitted proposals to CSB seeking financial assistance of Rs.347.50 lakhs under CDP for the first year (2012-13) of the XII Plan. Against this, the Apex Monitoring Committee (AMC) has recommended and sanctioned release of Rs.285.60 lakhs to Bihar for the 2012-13.

(3) Technology Upgradation Fund Scheme (TUFS):

In order to facilitate modernization / technology upgradation of textiles mills, Government had launched Technology Upgradation Fund Scheme (TUFS) for Textile and Jute Industries w.e.f. 01.04.1999 for a period of 5 years which was subsequently extended up to 31.03.2007. The scheme was continued in modified form w.e.f. 01.04.2007 to 28.06.2010. The scheme has again been launched in restructured form for the period 28.04.2011 to 31.03.2012 and continued in 2012-13 subject to reaching available cap. The details of TUF benefits availed in the state of Bihar and All India are given below:

Year-wise / state-wise subsidy released under TUFS 5% IR (Form-1) 10% CLCS (Form-2) 15% CLCS/MMS (Form-3)

(Rs. in crore)

State/Union Territory	2010-11	2011-12
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No. of applications	Amount	No. of applications	Amount
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Bihar	1	0.18	1	0.06
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All India Total	14972	2753.59	9279	2893.94
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(4) Number of cotton/man-made fibre textile mills in Bihar and all India:

Number of Textile Mills (As on 30.06.2012)

(In Nos.)

Item	Bihar	All India
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Number of cotton/man-made fibre textile mills (Non SSI)# (As on 30.06.2012)	6	3299
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No. of powerlooms (As on 31.03.2012)	2894	2298377
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Production of Yarn during (2011-12) (Provisional)	NIL	4372 Mn. Kg.
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All the six mills are closed. Therefore, no spun yarn production is reported from the State of Bihar.

(c): There is a Centre of National Institute of Fashion Technology (NIFT) under the Ministry of Textiles at Patna in Bihar.

(d): No, Madam.

(e): Does not arise.